

MVIL & ND27.3.90

(4)

Mr K. Balakrishnan for applicant

Mr. Sugunapalan SCASC enters appearance on behalf of the respondents

The prayer is for disposal of the appeal against the order of suspension as well as consideration of an application for condonation of delay in filing the appeal. The SCASC who is present is directed to indicate to us on 3.4.90 the exact position of the proceedings.

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27/3/90MVIL & ND

Mr. K. Balakrishnan for applicant

Mr. NN Sugunapalan for Respondent

3/4/90

(1)

The respondents admit that the Annexure-2 which is the memorandum of appeal filed before Respondent-2 and forwarded to Respondent-1 as well as Annexure-3 which is the petition filed before them for condonation of delay in filing the appeal are pending. Counsel of respondents submit that both the Annexures will be disposed of within a period of two months.

2. In view of this submission there is nothing else remains for consideration in this application and it is accordingly disposed of at the admission stage itself.

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3.4.90